

List of cases in which Electronic Service of process has taken place during the month of July 2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL				
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	OMP(I)COMM-240/2023	HDFC BANK LTD. V/S NEHA SINGH	ANISH BHOLA	13.03.2023	06.07.2023

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 795/2023	PUMA SE V/S ASHOK KUMAR & ANR.	SHASHI	12.05.2023	05.06.2023	
			CS COMM- 4534/202 1 ICICI BANK LTD. VS. PAVAN KUMAR CHETNA BHALLA			02.11.2021	06.07.2023	
			CS COMM- 2392/201 9	ICICI BANK LTD. V/S MAHESH KUMAR	CHETNA BHALLA	03.10.2019.	06.07.2023	
			CS COMM- 548/2023	SPG CONSUMER V/S SHASHANK KR. GUPTA			07.07.2023	
			OMP(I)CO MM- 504/2023	DCB BANK LTD. V/S MR. SHAKEEL AHAMAD	ANISH BHOLA	09.06.2023	10.07.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP(I)CO MM- 391/2023	HDFC BANK LTD. V/S KAMAL BHALLA	ANISH BHOLA	24.04.2023	11.07.2023	
			OMP(I)CO MM- 503/2023	DCB BANK LTD. V/S MR. SHAKEEL AHAMAD	ANISH BHOLA	09.06.2023	10.07.2023	
			CS COMM- 499/2023	AAKASH EDUCATIONAL SERVICES LTD. V/S DEVENDRA SINGH CHANDRAWAT	BHASKAR KUMAR SHUKLA	07.06.2023	18.07.2023	
			CS COMM- 710/2023	ABDUL WAHAB KHAN V/S MOHD. SHAKEEL @ TIGER	MOHD. ANAS	28.04.2023	18.07.2023	
			CS COMM- 889/2023	PUNJAB NATIONAL BANK VS RASHMI DHAWAN	NITIN GARG	01.06.2023	18.07.2023	

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			CS COMM-120/2023	ICICI BANK LTD. V/S SANJAY KUMAR SINGH	VIKASH CHOPRA	19.01.2023	18.07.2023	
			CS COMM-967/2023	MATERIAL MOVELL (INDIA) PVT. LTD. V/S MR. MANISH SHARMA	TARA CHAND SHARMA	01.07.2023	18.07.2023	
			CS COMM-731/2023	ICICI BANK LTD. V/S ARPANA KUMARI	VIKASH CHOPRA	02.05.2023	18.07.2023	
			CS COMM-392/2023	IDBI BANK LTD. V/S SHRI VIKRAM PANDEY	SH. SANJAY BAJAJ	032.03.2023	18.07.2023	
			CS COMM-529/2023	VEERA FRAGRANCES PVT. LTD. V/S NG BEAUTY INDIA LLP AND ANR.	SUNIRA JAIN	27.03.2023	18.07.2023	

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS COMM- 1709/2021	ICICI BANK LIMITED V/S RAMDEWAN PRAKASH	MANISH DEWAN	10.06.2021	19.07.2023	
			CS COMM- 998/2023	M/S SOORAJMULL BAIJNATH INDUSTRIES PVT. LTD. V/S ANKIT JINDAL	SURENEDE R K. SIWAI	08.07.2023	18.07.2023	
			CS COMM- 989/2023	M/S PRIME ENGINEERING CO. V/S NITYA ELECTROCONTROLS PVT. LTD.	TEJ PRATAP	05.07.2023	10.07.2023	
			OMP COMM- 77/2023	M/S STRYKER SECURITY SGTAFFDING Solutino Private Limited V/S ONE CULTURE PVT. LTD.	NISHANT & NIGAM	19.05.2023	20.07.2023	
			CS COMM- 432/2023	SH. SANJAY KUMAR GOYAL V/S M/S MODERN AUTOMOTIVES LIMITED	VINOD KUMAR	13.03.2023	20.07.2023	

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			CS COMM- 804/2023	M/S MAHENDRU TAX FAB V/S M/S BLACK ZONE	RAJENDER PRATAP SINGH	15.05.2023	20.07.2023	
			CS COMM- 903/2023	INDIAN BANK V/S ANKUR KUMAR	BANISH BHARDWAJ	05.06.2023	20.07.2023	
			CS COMM- 969/2023	MR.SANDEEP JAIN V/S MCD	SAROJ KUMAR JHA	01.07.2023	21.07.2023	
			CS COMM96 8/2023	TECHNICAL BUREU INDIA PVT. LTD. V/S GOVT. OF NCT OF DELHI	SUDHIR MATHUR	01.07.2023	21.07.2023	
			CS COMM- 970/2023	M/S VIKAS PUBLISHING HOUSE PVT. LTD. V/S MR. SRINIVASA RAO NALLAM	ANJU BAGAIJ	01.07.2023	24.07.2023	

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			CS COMM- 1001/202 3	ADARSH MODI V/S VERMA SURAJATI	SHEKHAWATI	10.07.203	24.07.2023	
			CS COMM- 1000/202 3	ADRASH MODI V/S VISHAL GOBA	PRAMOD AGARWAL MUKESH KUMAR	10.07.2023	24.07.2023	
			CS COMM- 1907/202 3	ICICI BANK LTD. V/S TELECOM BABA	RANJAN &COMPANY	30.07.2022	24.07.2023	
			OMP COMM- 113/2019	AMRISH NAYYAR AND ANR. V/S TATA CAPITAL HOUSING FINANCIAL LTD.	VARUN DHINGRA	11.11.2019	25.07.2023	
			OMP(I)CO MM- 320/2023	HDFC BANK LTD. V/S KUMAR MUNJALQ SUDHIR	ANISH BHOLA	23.03.2023	25.07.2023	

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			CS COMM- 1034/202 3	DESH PAL SINGH V/S BENGAL CHEMICALS	GAUTAM DUTTA	17.07.2023	24.07.2023	
			CS COMM- 2412/202 2	ICICI BANK LTD. V/S ELPRON EXCHANGE WATER ENGINEERING PVT. LTD.	SATISH KUMAR	01.11.2022	26.07.2023	
			OMP (I) COMM	AAKASH EDUCATIONAL SERVICES LTD. V/S SH. ATUL SINGH TOMAR	BHASKAR KUMAR SHUKLA	13.03.2023	26.07.2023	
			CS COMM- 85/2023	SBI V/S ALKA	GAURAV	12.01.2023	26.07.2023	
			OMP COMM- 128/2023	AAKASH TOMAR V/S HDFC BANK LTD.	SURBI TONDON	19.07.2023	26.07.2023	

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			OMP COMM- 90/2023	SANCHIT TRANSPORT SERVICE PVT. LTD. V/S TATA MOTORS FINANCE LTD.	A.K.SINGH	26.05.2023	27.07.2023	
			OMP COMM- 112/2023	SANCHIT TRANSPORT SERVICE PVT. LTD. V/S TATA MOTORS FINANCE LTD.	A.K.SINGH	07.06.2023	27.07.2023	
			OMP COMM- 89/2023	SANCHIT TRANSPORT SERVICE PVT. LTD. V/S TATA MOTORS FINANCE LTD.	A.K.SINGH	26.05.2023	27.07.2023	
			CS COMM- 1863/2021	ICICI BANK LTD. V/S RAVINDER DHIMAN	MANISH DEWAN	18.06.2021	28.07.2023	
			CS COMM- 1343/202 2	ICICI BANK LTD. V/S KSHITIJ RAGHUVANSHI	C. PRAKASH	27.05.2022	28.07.2023	

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			CS COMM- 774/2023	PUNEET BHATI V/S SAURABH GUPTA	MOHD. SUHAIL	09.05.2023	28.07.2023	of
6	SH. SANJAY KUMAR AGGARWAL, DISTRICT JUDGE(COMME RCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL					
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	NIL					

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10	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
11	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL					
13	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS COMM-394/2022	CANARA BANK VS. HIMANSHU SETH AND ORS.	MR. RAHUL KHANNA	10.07.2023	19.07.2023	

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			CS COMM-394/2022	CANARA BANK VS. HIMANSHU SETH AND ORS.	MR. RAHUL KHANNA	10.07.2023	19.07.2023	
			CS COMM-394/2022	CANARA BANK VS. HIMANSHU SETH AND ORS.	MR. RAHUL KHANNA	10.07.2023	19.07.2023	
			CS COMM-857/2022	SUNIL KR. UMESH VASUDEVA VS.	MR. MUNISH KR. SINGH	20.10.2023	21.07.2023	
			CS COMM-369/2023	VISSAKAN AVITIONA PVT. LTD. VS. AIRPORT AUTHORITY OF INDIA	MS. BHABNA DAS	04.07.2023	21.07.2023	
			CS COMM-369/2023	VISSAKAN AVITIONA PVT. LTD. VS. AIRPORT AUTHORITY OF INDIA	MS. BHABNA DAS	04.07.2023	21.07.2023	

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			OMP COMM-88/2023	DR.BABA SAHEB AMBEDKAR HOSPITAL VS. M/S. INNOVISION LTD.	MS. PROMILA KAPOOR	10.07.2023	19.07.2023	
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	OMP(I) Comm-26/2023	Clix Capital Services Ltd. Vs. M/s Healthcare Pvt. Ltd.	Ravi Shankar Pawan Garg	26/04/23	15/07/23	
			OMP(I) Comm-34/2023	Clix Capital Services Ltd. Vs. M/s Safe Super Speciality Hospitals	Ravi Shankar Garg	04/05/23	15/07/23	
			OMP(I) Comm-40/2023	Clix Capital Services Ltd. Vs. M/s KMR Universal Hospital	Ravi Shankar Garg	01/06/23	15/07/23	
16	SH. KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					

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17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE(COMMERICAL COURT)-02	SOUTH	NIL					
18	SH. SANDEEP YADAV	South	NIL					
19	SH. RAJEEV BANSAL	South	NIL					
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL					
21	MS. NEELAM SINGH, DISSTRIC JUDGE	SOUTH-EAST	NIL					

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22	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					
23	MS. ANU GROVER BALIGA	SOUTH- EAST	NIL					
24	SH. BHUPESH KUMAR	SOUTH- EAST	CS (COMM)/ 665/2023	RAVINDER SINGH Vs OPTIMA MART OPC PVT. LTD. AND ORS.	Shashank Agrawal	18-07-2023	09-08-2023	
			CS (COMM)/ 58/2019	SCJ PLASTICS LTD Vs M/S BAG POLY ENTERPRISES	PANKAJ CHAUDHAR Y	27-03-2019	10-08-2023	
25	MS NIRJA BHATIA	SOUTH- EAST	NIL					

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26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	MISC DJ 1302/23	ZENITH ELECTROTECH PVT. LTD. VS	MANOJ KUMAR BHAGAT	22-07-2023	31.07.2023	
27	SH. SANJAY SHARMA-I	EAST	NIL					
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL					
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-EAST	CS(COMM)-8/2023	KESARI SINGH Vs DEEPAK PATEL	SHAILENDRA KUMAR SINGH BHADAURIA	27-01-2023	12.07.2023	
			CS(COMM)-117/2023	MAHAK SINGH VS. RELIANCE INFRA TEL INDIA PRIVATE LIMITED	ANIL M/S NAAGAR	06.10.2022	22.07.2023	

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30	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	CS COMM	M/S RUBY 402/2022 INFRASTRUCTUR E VS M/S SBC MINERALS PVT. LTD. AND ANR	MS ANITA	01.07.2022	21.07.2023	
			CS COMM	DHEERAJ KUMAR 287/2023 VS RAJU SINGH PANWAR	SH GAURAV SHARMA	30.05.2023	25.07.2023	
			CS COMM	SH KULDEEP 260/2023 JAIN VS SH JUNAIID	SH MOHIT JAIN	17.05.2023	25.07.2023	
			CS COMM	VAISH CHEMICALS 284/2023 PVT. LTD. VS SURYA PROCESSORS PVT. LTD.	SH MOHIT KHANNA	29.05.2023	26.07.2023	
31	MS. SUKHVINDER KAUR		NIL					

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32	SH. SURENDER S. RATHI			NIL				
33	SH. REETESH SINGH			NIL				
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North- West		NIL				
35	SH.VINOD YADAV			NIL				
36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North		NIL				

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37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL					
38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL					
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL					
Total					64			